

(d) if so, details of action taken thereon?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): (a) and (b) A statement is laid on the Table of the House.

(c) No, Sir.

(d) Does not arise.

Statement

No case of violation of the MRTP Act has come to the notice of the Government with regard to Britannia Biscuit Company (now Britannia Industries Limited). It has no allied/subsidiary companies. However, the MRTP Commission has instituted the following two enquiries against the company:—

(a) Restrictive trade practices enquiry under Section 10(a)(iv) of the MRTP Act alleging the following restrictive trade practices being indulged by the company.—

(i) High expenditure under certain heads.

(ii) Arbitrary Price Increases.

(iii) Price Differential.

(b) Restrictive trade practices enquiry under Section 10(a)(iii) of the MRTP Act alleging the following restrictive trade practices being indulged by the company.—

(i) Allocation of territory.

(ii) Resale price maintenance;

(iii) Exclusive dealings.

These enquiries are still pending before the Commission. No enquiry relating to monopolistic trade practices has been instituted by the Commission against the company.

Depiction of Women Characters in Films

*754. **SHRI BRAJIMOHAN MOHANTY:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state.

(a) whether Government are aware that in more than 75 per cent of Hindi commercial films and art Cinemas, women have been depicted as inferior to men; and

(b) if so, what is the reaction of Government?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) and (b) It would be difficult to generalise that in more than 75 per cent of Hindi films women have been depicted as inferior to men. It may be that the image of Indian women is distorted in some films. However, where such distortions contravene the provisions in the Cinematograph Act 1952 relating to public order decency and morality, necessary excisions are made in the films by the Board of Film Censors.

Supply of Natural Gas by Bangla Desh

*755. **SHRI MOHAMMAD ASRAR AHMAD.**

SHRI HANNAN MOLLAH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Bangla Desh has proposed to sell one trillion cubic ft. of natural gas to India and Government of India have agreed to bear all expenses in laying all pipe lines;

(b) if so, when this scheme is expected to materialise and supplies started; and

(c) has any agreement been signed and if so, what are its terms?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c). Only preliminary talks to explore the possibility of import of Natural Gas from Bangladesh have been held between the two sides recently. No firm commitment have been made by either side.